

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION No. 1404
ANSWERED ON 13.03.2023

ETHANOL BLENDED PETROL

1404#. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether ethanol blended petrol has been introduced in the country;
- (b) if so, the features of ethanol blended petrol;
- (c) the percentage of ethanol proposed to be blended with petrol;
- (d) whether the blending of ethanol with petrol is likely to reduce the import of petrol; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (e): Government has introduced blending of ethanol in petrol under the Ethanol Blended Petrol (EBP) Programme with multiple objectives including reducing import dependence, savings in foreign exchange, providing boost to domestic agriculture sector and for associated environmental benefits. Ethanol blended petrol has higher octane number than petrol thereby aiding in complete combustion and reduced vehicular emissions.

The National Policy on Biofuels – 2018 as amended targets 20% blending of ethanol in petrol by ESY 2025-26. Public Sector OMCs have achieved over 10% ethanol blending in petrol during Ethanol Supply Year (ESY) 2021-22. The E-20 (20% ethanol blended petrol) fuel has also been launched in February, 2023.
